Annexure-5															
Name of the corporate debtor: Digital Micron Roto Print Private Limited							Date of commencement of Liquid			Liquidation	: 25.08.2022		List of Stakeholders as on: 07.10.2022		
					List of Operational	creditors (Governmen	it Dues)								
SI. No.	Details of Claimant Ident		Identification No.	Details of claim received		Details of claim admitted			Amount of	Amount	Amount	Amount of claim	Remarks, if		
	Department	Government		Date of receipt of claim	Amount claimed [Amount in Rs.]	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claim admitted	contingent claim	of any mutual dues, that may be set-off	rejected	under verification	any
1	1	COMMERCIAL TAX DEPARTMENT		via email 22.09.2022	12,12,19,665.00	12,12,19,665.00	tax dues	NA	NA	100%				12,12,19,665.00	supportings not complete
2	PF DEPARTMENT	PF DEPARTMENT		hardcopy 08.09.2022	20,066.00	20,066.00				100%					supportings not complete
3	The Assistant Commissioner, CGST & Central Excise, Division-II, Pithampur	COMMERCIAL TAX DEPARTMENT		CIRP claim deemed claim	5,95,02,033.00	5,95,02,033.00				100%					
	TOTAL				18,07,41,764.00	18,07,41,764.00		-		-	-	-	-	12,12,39,731.00	